

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3014
ANSWERED ON:24.04.2012
PACKAGED MINERAL WATER
Rawat Shri Ashok Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of companies engaged in manufacturing packaged water/mineral water in the country, State-wise;
- (b) whether the Government has appointed any authority to regulate the quality of packaged water; and
- (c) if so, the details of the complaints received by the said authority regarding poor quality of product during the last one year and the current year alongwith the action taken thereon, company-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): As on date, there are 21 manufacturers of Natural Mineral Water (IS 13428) and 3350 manufacturers of Packaged Drinking water (IS 14543) licensed by Bureau of Indian Standards (BIS) in the country. The state-wise list along with complete details (running into more than 500 pages) is available on the BIS website www.bis.org.in.

(b): Packaged drinking water & Natural Mineral Water were brought under mandatory certification vide Gazette Notifications No. GSR 759 (E) and GSR 760 (E) dated 29 Sept 2000 issued by Ministry of Health under Prevention of Food Adulteration Act (now Food Safety and Standards Authority of India).

BIS on its part ensures the quality of packaged drinking water/ Packaged Natural Mineral Water manufactured by its licensees through a well defined certification scheme wherein continuous surveillances is done of the licensees by factory inspections and drawing of samples from factory and market and their independent testing to check the conformity of the product.

(c): The details of complaints received by BIS regarding poor quality of ISI marked product along with action taken thereon for the years 2010-11 & 2011-12 are given at Annex.